

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT BILASPUR

Original Application No. 84 of 2005

Bilaspur, this the 6th day of March, 2006

Hon'ble Shri Justice B. Panigrahi, Chairman
Hon'ble Shri Shankar Prasad, Administrative Member

Smt. Subhita Guha, Wd/o late G.C.
Guha, M-150, Padmanabhanpur,
Durg (Chhattisgarh).

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through its
Secretary, Ministry of Personnel
Public Grievances & Pension,
Dept. of Pension & Pensionaries
Welfare, Nirvachan Bhavan, Patel
Chouk, New Delhi.

2. Commandant & Officer Incharge,
Central Ordnance Depot,
Jabalpur.

3. Managing Director, Bhilai Steel
Plant, Bhilai (Chhattisgarh).

4. Controller of Defence (Accounts),
Allahabad (UP). ...

Respondents

(By Advocate - None)

O R D E R (Oral)

By Justice B. Panigrahi, Chairman -

Neither party had appeared. The application is
dismissed in default. No costs.

(Shankar Prasad)
Administrative Member

(B. Panigrahi)
Chairman

"SA"

पृष्ठांकन संख्या/रोमान

दोहरायें

(1) राज्यपाल

(2) विधायक

(3) प्रसाद

(4) विधायक, विधायिका

सूचना एवं आवश्यक दस्तावेज़ देखें

जबलपुर, दि.

विधायिका

विधायिका

विधायिका

विधायिका

विधायिका

14/3/06

DR. K. K. D. P. R.

DR

14/3/06

14/3/06

राज्यपाल